## Declaration of Assets and Liabilities

	the parent to be a proposed and a supplement to be comed as	Year 2020 - 2021
	1, Ruberh Kumar Aryson/da	ughter/wire of Shace Tay Prakash Sing
	aged 45 years, belonging to	Bihar Legislative Assembly
	service and presently working as Lill TORS	Allendant
,	give herein below the details of the assets (immo	vable, movable, bank balance, etc.) of
~	myself, my spouse and dependants*:	A LEGITICA NOTATE
	A. Details of movable assets	St. Start a starting

(Assets in joint name indicating the extent of joint ownership will also have to be

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given)

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	2000/-	A THE STREET OF THE STREET		\$60 Versille 1400 to August	
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	]50v0/=	P. 510	4250.3	piten Jaanu 1915 - 1915 1910 - 1915 1910 - 1915 1910 - 1915	
(10)	Bonds, Debentures and Shares in companies		400 <u>/75</u> 5		PARTITION OF THE SECOND	-
(lv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	a v <sub>est</sub> agilga	Com <u>Scale</u>	(SEL <del>- Li</del> volge - A-S prioring	Bung of Strang bung of Strang bung bung stra busing bung strang busing strang	Susp.
(v)	Motor Vehicles (details of make, etc.)	Hero Honda Deluxe	7 mids		th the control	. 82 . 027
(vi)	Jewellery (give details of weight and value)	20 gm.	90 gm 500 gm Silver	and section of the se	eri variya (av)	
(vii)	Other assets, such as values of claims / interests		-			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets
[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	nave to be indicated]  Description	Self	Spouse Namo(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	<b>8</b> वीया।		-		2
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	_			_
(申)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	91	-\		<u>alla</u> i crate	Libra 1 - 34 10 - 10 10 - 10
(Iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		H1889 Suber Buldit R.P.S. Callage Patra	_	ALL ACTIONS OF THE PROPERTY OF	
(v)	Others (such as interest in property)	-	_		in mark of	

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	HDEC	2500000/-
標	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	9	The state of the s
(b) dues to departments dealing with supply of water			
	(c) dues to departments dealing with supply of electricity		-
		Carlo	

Auto DING JEER

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also Indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AVFPA 2291 M	
	(II) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		-
	(III) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

## GPF/CPF/PRAN No. :- PTS/BLA - 1344 Gender :- M (M/F) Date of Birth :- 27031976 (DD/MM/YYM) Class/Group :- C (A/B/C) Cadre :- Bilar Legislative Assembly Secretariat (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.-Bihar Secretariat Service etc.) Home District :- Bhagalbur I hereby declare that the above details are true to the best of my

I hereby declare that the above details are true to the best of my knowledge and bellet.

Place: Patra Designation: Library Attendant
Date: 12:02:2021

Department: Library

Note:

Personal Detail

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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